

11-9-91

OA 54/91

C. Raveendran Nair

V.

D.R., C.A.T Jabalpur Bench.

Shri Nandakumara Menon for the applicant

Shri N.N. Suganapalan, SCGSC for the respondents.

Heard the counsel on either side. This ~~is~~ short matter relates to the payment of packing allowance to the applicant when he was initially appointed as Deputy Registrar on deputation basis, to Jabalpur Bench of the Central Administrative Tribunal on transfer from the Kerala Judicial Service. He was later re-patriated to his parent deptt. prematurely. The claim of the applicant, therefore, is that he is entitled to the packing allowance to the tune of Rs.2400/-. The learned counsel for the applicant submitted that in accordance with the clarifications given by the Government (page 104 of the Swamy's Compilation of FRSR, Pt-II, Travelling Allowances, 8th Edition), the packing allowance which is in the nature of lump sum transfer grant is to be paid to him without insisting on the production of any receipt relating to the packing of personnel effects. The learned counsel for the respondents submitted that he has to seek instructions from the respondents located at Jabalpur. He, therefore, prayed for eight weeks time for filing counter affidavit in this regard. He may do so, serving a copy of the counter affidavit on the counsel for the applicant, who may file rejoinder, if necessary, within two weeks thereafter.

After perusing the documents and hearing the counsel of both the sides, we are of the view that this short matter can be disposed of without admission at the admission stage itself.

The case be listed for disposal on 29-7-91

M. Raveendran Nair
11-4-91

NVK

(1) Mr N Nandakumara Menon by Mr Muralee Purushothanan proxy
Mr NN Sugunapalan, SCGSC by proxy.

Heard. Shri Muralee Purushothanan, Proxy Counsel
of Mr N Nandakumara Menon, learned counsel for the
applicant submits that the application has already
become infructuous as he has got the packing allowance
from the respondents.

In view of this submission, this application is
treated as closed as having become infructuous.

[Signature] 30.1.92
(NV Krishnan)
Administrative Member
30.1.92

C.O.
MR
30/1/92
nvk